

CENTRAL ADMINISTRATIVE TRIBUNAL  
CALCUTTA BENCH

No. TA 83 of 96  
(~~TA~~ 5362-W/80)

Present : Hon'ble Dr.B.C.Sarma , Administrative Member  
Hon'ble Mr.D.PUrkayastha, Judicial Member

MADAN MOHAN DAS GUPTA & ORS.

VS

UNION OF INDIA & ORS.

For the applicants : None

For the respondents : Mr. B. Chatterjee, Counsel.

Heard on : 7.11.97

Order on : 7.11.97

O R D E R

B.C.Sarma, A.M.

When the matter was called for second time none ~~appeared~~ <sup>were</sup> for the applicant. The applicants themselves ~~were~~ also not present. We find that in this case after the matter was transferred to this Tribunal from the High Court a notice was issued on 19.8.97 on both the parties but we find that none appears for the applicant in earlier three consecutive dates. We are of the view that the applicants are no longer interested in prosecuting this matter. The application is thus dismissed for default.

  
MEMBER (J)

  
MEMBER (A)